

1	2	3	4	5
<b>मध्य परियोजनायें :</b>				
1 उद-II	27.09	4250	राज्य सरकार को परियोजना के विभिन्न मुद्दों जैसे जल वैज्ञानिक, सिंचाई, आयोजना तथा लागत अनुमानों को हल करना है।	
2 गोमा	31.69	6210	राज्य सरकार को परियोजना के विभिन्न तकनीकी-आर्थिक मुद्दों को अंतिम रूप देना है तथा वन स्वीकृति प्राप्त करनी है।	
3 बालान	22.34	7380	राज्य सरकार को वन स्वीकृति प्राप्त करना, पुनर्वास एवं पुनर्स्थापन योजनाओं की स्वीकृति प्राप्त करना, फसल पद्धति को पुनरीक्षा करना तथा आयोजना अध्ययनों को अंतिम रूप देना है।	
4 भोजव-II	59.79	7969	राज्य सरकार को लागत-लाभ पहलुओं की पुनरीक्षा करने के बाद संशोधित रिपोर्ट प्रस्तुत करनी है।	
5 लम्बदी-भोग्या-II	21.96	3610	राज्य सरकार को केन्द्रीय जल आयोग के साथ विभिन्न तकनीकी-आर्थिक मुद्दों को हल करना है।	
6 मिट्टी का पुनरुद्धार	14.51	2030	-वही-	
7 महापाडा	25.74	2340	-वही-	
8 बरत-II	24.18	6150	-वही-	

**टिप्पण :—** परियोजना की स्वीकृति इस बात पर निर्भर करती है कि राज्य सरकार कितनी जल्दी विभिन्न केन्द्रीय मूल्यांकन अभिकरणों को टिप्पणियों की अनुपालना करती है तथा वन/परावरण/पुनर्वास एवं पुनर्स्थापन योजनाओं, जैसी की स्थिति हों की स्वीकृति प्राप्त करती है।

#### Command Area Development Programme

690. SHRI T. VENKATRAM REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Command Area Development Programme is being implemented properly in the country;

(b) if not, the reasons therefore;

(c) whether it is also a fact that the funds earmarked for the programme are being diverted to other programmes by the State Governments;

(d) if so, the steps taken by the Central Government in this regard;

(e) whether any specific mechanism has been evolved by the Central

Government to oversee the implementation of the programme and full utilisation of funds in the remaining period of the Eighth Five Year Plan; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (f) A Centrally sponsored Command Area Development Programme is under implementation in the Country since 1974-75. Funds towards central assistance are being released by the Central Government to States based on the quantum of physical works done, expenditure incurred by the States and amount admissible as per current financial pattern. As such there is no diversion of earmarked funds to other programmes.

Monitoring of the programme is being done by the State and Centre through quarterly/Annual Progress Reports, periodical visits, Annual Plan, discussions and at the time of release of funds to States. During 8th Five Year Plan, Strengthening of monitoring cells is also being proposed at the project and State levels. An advisory Committee headed by the Hon'ble Minister of Water Resources and Parliamentary Affairs has also been constituted during 1994 by the Government of India to oversee the effective implementation of the Command Area Development Programme.

**Rajiv Gandhi National Training and Research Institute for Ground Water**

691. SHRI KRISHNA KUMAR BIRLA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government has proposed to set up Rajiv Gandhi National Training and Research Institute for ground water;

(b) if so, the places where such institutes would be set up and the cost involved;

(c) whether the State Governments would also be asked to help in setting up such institutes; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) The Union Government has decided to set up Rajiv Gandhi National Training and Research Institute for Ground Water at Raipur, Madhya Pradesh. The estimated cost in establishing the Institute is Rs. 458.58 lakhs. There is no proposal to set up such Institutes elsewhere.

(c) No Sir.

(d) Does not arise.

**Water Resources consolidation Projects**

692. SHRI RAHASBIHARI BARIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is fact that the Central Government has been extending assistance to the State Governments to bear the expenses of the Water Resources Consolidation Projects;

(b) if so, the amount provided by the Central Government to Orissa during the last three years to implement the Water Resources Consolidation Projects in that State; and

(c) the details thereof?